

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2394/2023

RANJIT SINGH & ANR.

Appellant(s)

VERSUS

STATE OF UTTARAKHAND & ORS

Respondent(s)

(IA No. 156329/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 13/2015 - EXEMPTION FROM FILING O.T.
IA No. 4/2014 - EXEMPTION FROM FILING O.T.
IA No. 3/2014 - EXEMPTION FROM FILING O.T.
IA No. 17/2015 - EXEMPTION FROM FILING O.T.
IA No. 8/2014 - EXEMPTION FROM FILING O.T.
IA No. 15/2015 - EXEMPTION FROM FILING O.T.
IA No. 37472/2017 - INTERLOCUTARY APPLICATION
IA No. 6/2014 - MODIFICATION OF COURT ORDER
IA No. 12/2015 - PERMISSION TO FILE ANNEXURES
IA No. 11/2015 - PERMISSION TO FILE ANNEXURES
IA No. 19/2016 - PERMISSION TO FILE ANNEXURES
IA No. 18/2016 - PERMISSION TO FILE ANNEXURES
IA No. 16/2015 - PERMISSION TO FILE ANNEXURES
IA No. 7/2014 - PERMISSION TO FILE ANNEXURES
IA No. 14/2015 - PERMISSION TO FILE ANNEXURES)

WITH C.A. No. 2395/2023

(IA No. 5/2014 - EXEMPTION FROM FILING O.T.
IA No. 1/2014 - EXEMPTION FROM FILING O.T.
IA No. 4/2014 - PERMISSION TO FILE ANNEXURES)

C.A. No. 2396/2023

C.A. No. 2398/2023

(IA No. 5/2014 - EXEMPTION FROM FILING O.T.)

C.A. No. 2399-2401/2023

(IA No. 74253/2023 - ADDITION / DELETION / MODIFICATION PARTIES)

C.A. No. 2402/2023

(IA No. 74261/2023 - ADDITION / DELETION / MODIFICATION PARTIES)

C.A. No. 2403/2023

(IA No. 141209/2019 - EXEMPTION FROM FILING O.T.
IA No. 141212/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 31-07-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

For Appellant(s)

**Mr. Harin Raval, Sr. Adv.
Mr. Mukesh Giri, Adv.
Ms. Suveni Bhagat, AOR
Mr. Mandaar Giri, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Ms. Shreya Bansal, Adv.
Mr. Chitwan Singhal, Adv.**

**Mrs. Rachna Gupta, AOR
Mr. Anurag Gupta, Adv.
Mr. Gagan Gupta, Adv.
Mr. Anil Kumar Sinha, Adv.**

Mrs. D. Bharathi Reddy, AOR

**Mr. Sanjiv Kr. Saxena, Adv.
Mr. Partha Sil, AOR
Mr. Ruchir Mishra, Adv.
Mr. Ramneek Mishra, Adv.
Mr. Tavish Bhushan Prasad, Adv.
Ms. Sayani Bhattacharya, Adv.
Mr. Abhiraj Choudhary, Adv.
Mr. Chirag Joshi, Adv.**

For Respondent(s)

**Mrs. Rachna Gupta, AOR
Mr. Akshat Sharma, Adv.
Mr. Amrit Pardhan, Adv.
Mr. Anil Raina, Adv.**

Mrs. D. Bharathi Reddy, AOR

Ms. Suveni Bhagat, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**We permit the learned Advocate-on-Record appearing
for the State of Uttarakhand to file a separate
compilation of the relevant documents which are required
for hearing of the appeals.**

List on 12th September, 2024.

**(ANITA MALHOTRA)
AR-CUM-PS**

**(AVGV RAMU)
COURT MASTER**